



भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA

बेटी बचाओ  
बेटी पढ़ाओ

RBI/2025-26/194

A.P. (DIR Series) Circular No. 20

January 16, 2026

All Authorised Dealers,

Madam / Sir,

**Export and Import of Goods and Services**

The Reserve Bank has comprehensively reviewed the regulations and directions governing export and import of goods and services, under FEMA, 1999, in consultation with stakeholders, and issued [Foreign Exchange Management \(Export and Import of Goods and Services\) Regulations, 2026](#). The Regulations are intended to promote ease of doing business, especially for small exporters and importers, and to empower authorised dealers to provide quicker and more efficient service to their customers. The Regulations will be effective from October 01, 2026. Accordingly, the instructions contained in these directions will also be effective from the said date.

2. In exercise of the powers conferred under the Foreign Exchange Management Act, 1999 (42 of 1999), the Reserve Bank hereby directs that authorised dealers shall ensure adherence to Foreign Exchange Management Act, 1999 (FEMA), and rules, regulations & directions issued under FEMA, and extant Foreign Trade Policy issued by the Government of India, while handling transactions related to export and import of Goods and Services, including merchanting trade transactions.

3. An Authorised Dealer shall

- (i) send all references to the Reserve Bank through [PRAVAAH portal](#)<sup>1</sup>.
- (ii) inform any doubtful transaction to the Directorate of Enforcement (DoE).

<sup>1</sup> <https://pravaah.rbi.org.in/pravaah/#/>



4. With effect from the date these directions come into force, the Master Direction – Export of Goods and Services and Master Direction – Import of Goods and Services and circulars listed at Annex shall stand superseded.
5. Authorised Dealers may bring the contents of the circular to the notice of their customers/ constituents concerned.
6. The directions contained in this circular have been issued under Sections 10(4) and 11(1) of the Foreign Exchange Management Act 1999 (42 of 1999) and are without prejudice to permission /approvals, if any, required under any other law.
7. These directions shall come into force from October 01, 2026.

Yours Sincerely,

(N. Senthil Kumar)  
Chief General Manager

**A. List of Circulars superseded – Export of Goods and Services**

Sl. No.	Circular No.	Subject	Date
1.	<a href="#">A.P. (DIR Series) Circular No.12</a>	Foreign Exchange Management Act 1999 – Export of Goods and Services	September 9, 2000
2.	<a href="#">A.P. (DIR Series) Circular No.17</a>	Barter Trade with Myanmar under the Indo-Myanmar Border Trade Agreement	October 16, 2000
3.	<a href="#">A.P. (DIR Series) Circular No.27</a>	Foreign Exchange Management Act, 1999 – Export of goods and services -Forwarder's Cargo Receipt	March 2, 2001
4.	<a href="#">A.P. (DIR Series) Circular No. 30</a>	"Write off" of unrealised export bills – Simplification of procedure	April 4, 2001
5.	<a href="#">A.P. (DIR Series) Circular No.35</a>	Foreign Exchange Management Act, 1999 - Export of Goods and Services	June 11, 2001
6.	<a href="#">A.P. (DIR Series) Circular No.4</a>	Counter-Trade Arrangements with Romania	August 27, 2001
7.	<a href="#">A.P. (DIR Series) Circular No.5</a>	Export of Goods and Services	August 27, 2001
8.	<a href="#">A.P. (DIR Series) Circular No.6</a>	Export of Goods and Services	September 24, 2001
9.	<a href="#">A.P. (DIR Series) Circular No.9</a>	Export of Goods and Services - Certification of SOFTEX Forms	October 25, 2001
10.	<a href="#">A.P. (DIR Series) Circular No.20</a>	Export of goods & services – Extension of period of realisation	January 28, 2002
11.	<a href="#">A.P. (DIR Series) Circular No.30</a>	Export of Goods for Exhibition / Trade Fairs outside India	March 26, 2002
12.	<a href="#">A.P. (DIR Series) Circular No.35</a>	Export of Goods and Services - Facilities to Status Holder Exporters	April 1, 2002
13.	<a href="#">A.P. (DIR Series) Circular No.38</a>	Foreign Exchange Management Act, 1999 – Export of goods and services – Reduction in value	April 12, 2002
14.	<a href="#">A.P. (DIR Series) Circular No.2</a>	Export of Goods and Services	July 04, 2002
15.	<a href="#">A.P. (DIR Series) Circular No.10</a>	Export of Goods and Services – Facilities to units in Special Economic Zones (SEZs)	August 14, 2002
16.	<a href="#">A.P. (DIR Series) Circular No.12</a>	Export of Goods and Services	August 28, 2002
17.	<a href="#">A.P. (DIR Series) Circular No.21</a>	Disposal of duplicate copies of Export Declaration Forms	September 16, 2002
18.	<a href="#">A.P. (DIR Series) Circular No.33</a>	Export of Goods and Services	October 23, 2002
19.	<a href="#">A.P. (DIR Series) Circular No.61</a>	"Write-off" of unrealised export bills- Surrender of export incentives	December 14, 2002
20.	<a href="#">A.P. (DIR Series) Circular No.91</a>	Export of Goods and Services - Facilities to Units in Special Economic Zones (SEZs)	April 1, 2003
21.	<a href="#">A.P. (DIR Series) Circular No. 94</a>	Export of Goods and Services - Export of goods on promotional grounds	April 26, 2003
22.	<a href="#">A.P. (DIR Series) Circular No.100</a>	Export of Goods and Services - Exports to Warehouses Abroad	May 2, 2003
23.	<a href="#">A.P. (DIR Series) Circular No.105</a>	Supply of goods by Special Economic Zones (SEZs) to Units in Domestic Tariff Area (DTA) against payment in foreign exchange	June 16, 2003
24.	<a href="#">A.P. (DIR Series) Circular No.12</a>	Export of Goods and Services	August 20, 2003

25.	<a href="#"><u>A.P.(DIR Series) Circular No.20</u></a>	Opening of Foreign Currency Account in India by Project / Service Exporter for Execution of Contract Abroad	September 23, 2003
26.	<a href="#"><u>A.P. (DIR Series) Circular No.22</u></a>	Export of Goods and Services - Payment of Claims by ECGC	September 24, 2003
27.	<a href="#"><u>A.P. (DIR Series) Circular No.26</u></a>	Export of Goods and Services - Export of Books on Consignment Basis	October 3, 2003
28.	<a href="#"><u>A.P. (DIR Series) Circular No.30</u></a>	Export of Goods and Services	October 21, 2003
29.	<a href="#"><u>A.P. (DIR Series) Circular No.32</u></a>	Export of Goods and Services - Project Exports	October 28, 2003
30.	<a href="#"><u>A.P. (DIR Series) Circular No.40</u></a>	Export of Goods and Services – Liberalisation	December 5, 2003
31.	<a href="#"><u>A.P. (DIR Series) Circular No.61</u></a>	Exemption from Declaration of Export of Goods and Software	January 31, 2004
32.	<a href="#"><u>A.P. (DIR Series) Circular No.68</u></a>	Export of Goods and Services - Liberalisation	February 20, 2004
33.	<a href="#"><u>A.P. (DIR Series) Circular No.73</u></a>	Export of Goods by way of Gifts - Liberalisation	February 20, 2004
34.	<a href="#"><u>A.P. (DIR Series) Circular No.10</u></a>	Export of Goods and Services to Latin American Countries	September 13, 2004
35.	<a href="#"><u>A.P. (DIR Series) Circular No.25</u></a>	Export of Goods and Services Period of Realisation for Export Oriented Units (EOUs)	November 01, 2004
36.	<a href="#"><u>A.P. (DIR Series) Circular No. 21</u></a>	Export of Goods and Services - Liberalisation - GR Approval for export	January 10, 2006
37.	<a href="#"><u>A.P. (DIR Series) Circular No. 31</u></a>	Export of Goods and Services – Extension of period of realization	April 21, 2006
38.	<a href="#"><u>A.P. (DIR Series) Circular No. 26</u></a>	Liberalisations in Project and Service Exports	January 08, 2007
39.	<a href="#"><u>A.P. (Dir Series) Circular No. 33</u></a>	Liberalisation of Export and Import procedures	February 28, 2007
40.	<a href="#"><u>A.P. (DIR Series) Circular No.37</u></a>	Export of Goods and Services Refund of Export Proceeds - Liberalisation	April 05, 2007
41.	<a href="#"><u>A.P. (DIR Series) Circular No.71</u></a>	Data on Project Export Finance	June 8, 2007
42.	<a href="#"><u>A.P. (DIR Series) Circular No. 49</u></a>	Export of Goods and Services - Payments of Claims by Insurance Companies-Write off	June 03, 2008
43.	<a href="#"><u>A.P.(DIR Series) Circular No.50</u></a>	Export of Goods and Services - Realisation and Repatriation of Export Proceeds - Liberalization	June 03, 2008
44.	<a href="#"><u>A.P. (DIR Series) Circular No.06</u></a>	Export of Goods and Services- Direct Dispatch of Shipping Documents Realisation and Repatriation of Export Proceeds – Liberalisation	August 13, 2008
45.	<a href="#"><u>A.P. (DIR Series) Circular No.60</u></a>	On-line Downloading of GR Forms	March 26, 2009
46.	<a href="#"><u>A.P. (DIR Series) Circular No.70</u></a>	Export of Goods and Software - Realisation and Repatriation of Export Proceeds - Liberalisation	June 30, 2009
47.	<a href="#"><u>A.P. (DIR Series) Circular No.57</u></a>	Export of Goods and Software - Realisation and Repatriation of Export proceeds - Liberalisation	June 29, 2010
48.	<a href="#"><u>A.P. (DIR Series) Circular No.03</u></a>	Export of Goods and Services - Unrealised export bills – Write-off - Surrender of export incentives	July 22, 2010
49.	<a href="#"><u>A.P. (DIR Series) Circular No.47</u></a>	Export of Goods and Software - Realisation and Repatriation of Export Proceeds - Liberalisation	March 31, 2011
50.	<a href="#"><u>A.P. (DIR Series) Circular No.40</u></a>	Export of Goods and Software - Realisation and Repatriation of Export Proceeds - Liberalisation	November 01, 2011
51.	<a href="#"><u>A.P. (DIR Series) Circular No. 47</u></a>	“Set-off” of export receivables against import payables- Liberalization of Procedure	November 17, 2011

52.	<a href="#"><u>A.P. (DIR Series) Circular No.48</u></a>	Mid – Sea Trans-shipment of catch by Deep Sea Fishing Vessel	November 21, 2011
53.	<a href="#"><u>A. P. (DIR Series) Circular No.65</u></a>	Foreign Exchange Management Act, 1999 – Export of Goods and Services - Forwarder's Cargo Receipt	January 12, 2012
54.	<a href="#"><u>A.P. (DIR Series) Circular No. 80</u></a>	Export of Goods and Services- Simplification and Revision of Softex Procedure	February 15, 2012
55.	<a href="#"><u>A.P. (DIR Series) Circular No.81</u></a>	Export of Goods and Services - Receipt of advance payment for export of goods Involving shipment (manufacture and ship) beyond one year	February 21, 2012
56.	<a href="#"><u>A.P. (DIR Series) Circular No.98</u></a>	Discontinuation of Supplying Printed GR forms by Reserve Bank	March 30, 2012
57.	<a href="#"><u>A. P. (DIR Series) Circular No. 46</u></a>	Supply of Goods and Services by Special Economic Zones (SEZs) to Units in Domestic Tariff Areas (DTAs) against payment in foreign exchange	October 23, 2012
58.	<a href="#"><u>A. P. (DIR Series) Circular No. 47</u></a>	Export of Goods and Services – Simplification and Revision of Softex Procedure	October 23, 2012
59.	<a href="#"><u>A.P. (DIR Series) Circular No.52</u></a>	Export of Goods and Software - Realisation and Repatriation of Export Proceeds - Liberalisation	November 20, 2012
60.	<a href="#"><u>A.P. (DIR Series) Circular No. 66</u></a>	Export of Goods and Services – Simplification and Revision of Softex Procedure at SEZs	January 1, 2013
61.	<a href="#"><u>A.P. (DIR Series) Circular No. 88</u></a>	"Write-off" of unrealized export bills – Export of Goods and Services – Simplification of procedure	March 12, 2013
62.	<a href="#"><u>A.P. (DIR Series) Circular No.105</u></a>	Export of Goods and Software - Realisation and Repatriation of Export Proceeds - Liberalisation	May 20, 2013
63.	<a href="#"><u>A.P. (DIR Series) Circular No.108</u></a>	Export of Goods and Services - Realization and Repatriation Period for Units in Special Economic Zones (SEZ)	June 11, 2013
64.	<a href="#"><u>A.P. (DIR Series) Circular No.118</u></a>	Export of Goods and Services – Project Exports	June 26, 2013
65.	<a href="#"><u>A.P. (DIR Series) Circular No.14</u></a>	Export of Goods and Software - Realisation and Repatriation of Export proceeds - Liberalisation	July 22, 2013
66.	<a href="#"><u>A.P. (DIR Series) Circular No.43</u></a>	Export of Goods and Services- Simplification and Revision of Declaration Form for Exports of Goods/Softwares	September 13, 2013
67.	<a href="#"><u>A.P. (DIR Series) Circular No. 51</u></a>	Export of Goods and Services – Project Exports	September 20, 2013
68.	<a href="#"><u>A.P. (DIR Series) Circular No.60</u></a>	Export Outstanding Statement (XOS) Online Bank wide Submission	October 01, 2013
69.	<a href="#"><u>A.P. (DIR Series) Circular No.62</u></a>	Closing of Old Outstanding Bills: Export - Follow-up - XOS Statements	October 14, 2013
70.	<a href="#"><u>A. P. (DIR Series) Circular No.70</u></a>	Third party payments for export / import transactions	November 8, 2013
71.	<a href="#"><u>A.P. (DIR Series) Circular No.100</u></a>	Third party payments for export / import transactions	February 4, 2014
72.	<a href="#"><u>A.P. (DIR Series) Circular No.101</u></a>	Export of Goods and Services: Export Data Processing and Monitoring System (EDPMS)	February 4, 2014
73.	<a href="#"><u>A.P. (DIR Series) Circular No. 109</u></a>	Export of Goods and Services: Export Data Processing and Monitoring System (EDPMS)	February 28, 2014
74.	<a href="#"><u>A.P. (DIR Series) Circular No.132</u></a>	Export of Goods - Long Term Export Advances	May 21, 2014

75.	<a href="#"><u>A.P. (DIR Series) Circular No.11</u></a>	Export of Goods and Services – Project Exports	July 22, 2014
76.	<a href="#"><u>A.P. (DIR Series) Circular No.37</u></a>	Export of Goods / Software / Services - Period of Realisation and Repatriation of Export Proceeds - For Exporters including Units in SEZs, Status Holder Exporters, EOUs, Units in EHTPs, STPs and BTPs	November 20, 2014
77.	<a href="#"><u>A. P. (DIR Series) Circular No.74</u></a>	Delay in Utilization of Advance Received for Exports	February 09, 2015
78.	<a href="#"><u>A.P. (DIR Series) Circular No.93</u></a>	Export of Goods and Services - Project Exports	April 1, 2015
79.	<a href="#"><u>A.P.(DIR Series) Circular No.101</u></a>	Export of Goods and Services - Declaration of Exports of Goods / Software	May 14, 2015
80.	<a href="#"><u>A.P. (DIR Series) Circular No.110</u></a>	BEF Statement - Submission under XBRL	June 18, 2015
81.	<a href="#"><u>A.P. (DIR Series) Circular No.1</u></a>	Re-export of unsold rough diamonds from Special Notified Zone of Customs without Export Declaration Form (EDF) formality	July 02, 2015
82.	<a href="#"><u>A.P. (DIR Series) Circular No.5</u></a>	Export factoring on non-recourse basis	July 16, 2015
83.	<a href="#"><u>A.P. (DIR Series) Circular No.27</u></a>	Software Export – Filing of bulk SOFTEX-further liberalisation	November 05, 2015
84.	<a href="#"><u>A.P. (DIR Series) Circular No. 39</u></a>	Export of Goods and Services – Project Exports	January 14, 2016
85.	<a href="#"><u>A.P. (DIR Series) Circular No. 42</u></a>	Settlement of Export/ Import transactions in currencies not having a direct exchange rate	February 4, 2016
86.	<a href="#"><u>A.P. (DIR Series) Circular No.53</u></a>	Grant of EDF Waiver for Export of Goods Free of Cost	March 3, 2016
87.	<a href="#"><u>A.P. (DIR Series) Circular No. 68 [(1)/23(R)]</u></a>	Foreign Exchange Management (Exports of Goods and Services) Regulations, 2015	May 12, 2016
88.	<a href="#"><u>A.P. (DIR Series) Circular No. 74</u></a>	Export Data Processing and Monitoring System (EDPMS) – Additional Modules for caution listing of exporters, reporting of advance remittance for exports and migration of old XOS data	May 26, 2016
89.	<a href="#"><u>A.P. (DIR Series) Circular No.54</u></a>	Diamond Dollar Account (DDA) – Reporting Mechanism	March 23, 2016
90.	<a href="#"><u>A.P. (DIR Series) Circular No. 04</u></a>	Export Data Processing and Monitoring System (EDPMS) Issuance of Electronic Bank Realisation Certificate (eBRC)	September 15, 2017
91.	<a href="#"><u>A.P. (DIR Series) Circular No. 10</u></a>	Re-export of unsold rough diamonds from Special Notified Zone of Customs without Export Declaration Form (EDF) formality	November 22, 2019
92.	<a href="#"><u>A.P. (DIR Series) Circular No.27</u></a>	Export of Goods and Services - Realisation and Repatriation of Export Proceeds - Relaxation	April 01, 2020
93.	<a href="#"><u>A.P. (DIR Series) Circular No. 03</u></a>	Export Data Processing and Monitoring System (EDPMS) Module for 'Caution/De-caution Listing of Exporters' - Review	October 09, 2020
94.	<a href="#"><u>A.P. (DIR Series) Circular No. 08</u></a>	External Trade – Facilitation - Export of Goods and Services	December 04, 2020
95.	<a href="#"><u>A.P. (DIR Series) Circular No.13</u></a>	Use of any Alternative reference rate in place of LIBOR for interest payable in respect of export / import transactions	September 28, 2021
96.	<a href="#"><u>A.P.(DIR Series) Circular No. 12</u></a>	Export Data Processing and Monitoring System (EDPMS) & Import Data Processing and Monitoring System (IDPMS) – reconciliation of export /import entries – Review of Guidelines	October 01, 2025

## **B. List of the circulars superseded – Import of Goods and Services**

<b>Sr. No.</b>	<b>Circular No.</b>	<b>Subject</b>	<b>Date</b>
1.	<a href="#"><u>A.P. (DIR Series) Circular No. 9</u></a>	Foreign Exchange Management Act, 1999	August 24, 2000
2.	<a href="#"><u>A.P.(DIR Series)Circular No.24</u></a>	Import of Aircraft/Aircraft Engine/ Helicopter on lease basis	March 1, 2002
3.	<a href="#"><u>A.P. (DIR Series) Circular No.15</u></a>	Evidence of Import	September 9, 2002
4.	<a href="#"><u>A.P. (DIR Series) Circular No.20</u></a>	FEMA, 1999 – Current Account Transactions – Remittances towards Consultancy Services	September 12, 2002
5.	<a href="#"><u>A.P.(DIR Series) Circular No.25</u></a>	Imports into India - Short term credit	September 27, 2002
6.	<a href="#"><u>A.P. (DIR Series) Circular No.49</u></a>	Foreign Exchange Management Act, 1999 – Advance Remittances for Imports	November 16, 2002
7.	<a href="#"><u>A.P. (DIR Series) Circular No.57</u></a>	Evidence of Import	November 27, 2002
8.	<a href="#"><u>A.P. (DIR Series) Circular No.65</u></a>	Foreign Exchange Management Act, 1999 – Advance Remittances for Services to be Rendered	January 6, 2003
9.	<a href="#"><u>A.P. (DIR Series) Circular No.106</u></a>	Import of goods and services into India.	June 19, 2003
10.	<a href="#"><u>A.P. (DIR Series) Circular No.4</u></a>	Merchanting Trade Transactions – Clarifications - Short term credit	July 19, 2003
11.	<a href="#"><u>A.P. (DIR Series) Circular No.9</u></a>	Evidence of Import – Liberalisation	August 18, 2003
12.	<a href="#"><u>A.P. (DIR Series) Circular No.15</u></a>	Advance Remittance for Imports	September 17, 2003
13.	<a href="#"><u>A.P. (DIR Series) Circular No. 25</u></a>	Import of gold against letter of authority issued by Nominated Agency	October 1, 2003
14.	<a href="#"><u>A.P. (DIR Series) Circular No.31</u></a>	Import of Silver/Platinum against Letter of Authority issued by Nominated Agency	October 24, 2003
15.	<a href="#"><u>A.P. (DIR Series) Circular No.49</u></a>	Advance Remittance for Imports	December 15, 2003
16.	<a href="#"><u>A.P. (DIR Series) Circular No.66</u></a>	Imports into India – Direct Receipt of Import Bills/Documents	February 6, 2004
17.	<a href="#"><u>A.P. (DIR Series) Circular No.72</u></a>	Foreign Exchange Management Act, 1999 - Import of Goods into India – Evidence of Import	February 20, 2004
18.	<a href="#"><u>A.P. (DIR Series) Circular No. 87</u></a>	Trade Credits for Imports into India – Review and Simplification - A.P.(DIR Series) Circular No. 87	April 17, 2004
19.	<a href="#"><u>A.P. (DIR Series) Circular No.2</u></a>	Import of Gold by (i) Export Oriented Units (EOUs), (ii) Units in SEZ/EPZ, and (iii) Nominated Agencies	July 9, 2004
20.	<a href="#"><u>A.P. (DIR Series) Circular No.34</u></a>	Import of Gold on Loan Basis – Tenor of Loan and Opening of Stand-By Letter of Credit	February 18, 2005
21.	<a href="#"><u>A.P. (DIR Series) Circular No.1</u></a>	Import of Goods of Value USD 100,000 and Less - Clarification on Follow up for Evidence of Import	July 12, 2005
22.	<a href="#"><u>A.P. (DIR Series) Circular No.13</u></a>	Import of Aircraft on Operating Lease - Security Deposits	September 27, 2005
23.	<a href="#"><u>A.P. (DIR Series) Circular No.34</u></a>	Advance Remittance for Import of Rough Diamonds	March 2, 2007

24.	<a href="#"><u>A.P. (DIR Series) Circular No.63</u></a>	Import of Equipments by BPO Companies in India for International Call Centre	May 25, 2007
25.	<a href="#"><u>A.P. (DIR Series) Circular No.77</u></a>	Advance Remittance for Import of aircrafts / helicopters / other aviation related purchases	June 29, 2007
26.	<a href="#"><u>A.P. (DIR Series) Circular No.18</u></a>	Direct Receipt of Import Bills / Documents - Liberalisation	November 7, 2007
27.	<a href="#"><u>A.P. (DIR Series) Circular No.37</u></a>	Direct Receipt of Import Bills / Documents for Import of Rough Precious & Semi-Precious Stones	April 16, 2008
28.	<a href="#"><u>A.P. (DIR Series) Circular No.03</u></a>	Advance Remittance for Import of Rough Diamonds	August 4, 2008
29.	<a href="#"><u>A.P. (DIR Series) Circular No.08</u></a>	Advance Remittance for Import of Rough Diamonds	August 21, 2008
30.	<a href="#"><u>A.P. (DIR Series) Circular No.09</u></a>	Foreign Exchange Management Act, 1999- Advance Remittance for Import of Goods - Liberalisation	August 21, 2008
31.	<a href="#"><u>A.P. (DIR Series) Circular No.12</u></a>	Foreign Exchange Management Act, 1999 – Import of Platinum / Palladium / Rhodium / Silver	August 28, 2008
32.	<a href="#"><u>A.P. (DIR Series) Circular No.13</u></a>	Direct Receipt of Import Bills / Documents - Liberalisation	September 1, 2008
33.	<a href="#"><u>A.P. (DIR Series) Circular No.15</u></a>	Foreign Exchange Management Act, 1999 – Advance Remittances for Import of Services	September 8, 2008
34.	<a href="#"><u>A.P. (DIR Series) Circular No.10</u></a>	Foreign Exchange Management Act, 1999 – Advance Remittance for import of Services	October 5, 2009
35.	<a href="#"><u>A.P. (DIR Series) Circular No.21</u></a>	Advance Remittance for Import of Rough Diamonds	December 29, 2009
36.	<a href="#"><u>A.P. (DIR Series) Circular No.56</u></a>	Advance Remittance for Import of Goods – Liberalisation	April 29, 2011
37.	<a href="#"><u>A.P. (DIR Series) Circular No.59</u></a>	Import of rough, cut and polished diamonds	May 06, 2011
38.	<a href="#"><u>A.P. (DIR Series) Circular No.82</u></a>	Release of Foreign Exchange for Imports – Further Liberalisation	February 21, 2012
39.	<a href="#"><u>A.P. (DIR Series) Circular No.83</u></a>	Import of Gold on Loan Basis - Tenor of Loan and Opening of Stand - By Letter of Credit	February 27, 2012
40.	<a href="#"><u>A.P. (DIR Series) Circular No.103</u></a>	Data on import of Gold – Statements – Modification	April 03, 2012
41.	<a href="#"><u>A.P. (DIR Series) Circular No. 34</u></a>	Foreign Exchange Management Act, 1999-Import of gold in any form including jewellery made of gold/ precious metals or / and studded with diamonds / semi precious / precious stones - clarification	September 24, 2012
42.	<a href="#"><u>A.P. (DIR Series) Circular No.83</u></a>	Import of precious and semi precious stones- Clarification	February 20, 2013
43.	<a href="#"><u>A.P. (DIR Series) Circular No.103</u></a>	Import of Gold by Nominated Banks/Agencies	May 13, 2013
44.	<a href="#"><u>A.P. (DIR Series) Circular No.107</u></a>	Import of Gold by Nominated Banks/Agencies	June 4, 2013
45.	<a href="#"><u>A.P. (DIR Series) Circular No.122</u></a>	Import of Gold by Nominated Banks/Agencies	June 27, 2013
46.	<a href="#"><u>A.P. (DIR Series) Circular No.15</u></a>	Import of Gold by Nominated Banks /Agencies/Entities	July 22, 2013
47.	<a href="#"><u>A.P. (DIR Series) Circular No. 25</u></a>	Import of Gold by Nominated Banks /Agencies/Entities	August 14, 2013
48.	<a href="#"><u>A.P. (DIR Series) Circular No.71</u></a>	Advance Remittance for Import of Rough Diamonds	November 8, 2013

49.	<a href="#"><u>A.P. (DIR Series) Circular No.73</u></a>	Import of Gold by Nominated Banks /Agencies/Entities	November 11, 2013
50.	<a href="#"><u>A.P. (DIR Series) Circular No.82</u></a>	Import of Gold by Nominated Banks/Agencies/Entities	December 31, 2013
51.	<a href="#"><u>A.P. (DIR Series) Circular No.95</u></a>	Merchanting Trade Transactions	January 17, 2014
52.	<a href="#"><u>A.P. (DIR Series) Circular No.103</u></a>	Import of Gold / Gold Dore by Nominated Banks /Agencies /Entities - Clarifications	February 14, 2014
53.	<a href="#"><u>A.P. (DIR Series) Circular No.115</u></a>	Merchanting Trade Transactions - Revised guidelines	March 28, 2014
54.	<a href="#"><u>A.P. (DIR Series) Circular No.116</u></a>	Advance Remittance for Import of Rough Diamonds	April 01, 2014
55.	<a href="#"><u>A.P. (DIR Series) Circular No.133</u></a>	Import of Gold by Nominated Banks / Agencies / Entities	May 21, 2014
56.	<a href="#"><u>A.P. (DIR Series) Circular No.2</u></a>	Import of Rough, Cut and Polished Diamonds - credit relaxation	July 07, 2014
57.	<a href="#"><u>A.P. (DIR Series) Circular No.30</u></a>	Data on Import of Gold Statement- Submission under XBRL	September 15, 2014
58.	<a href="#"><u>A.P. (DIR Series) Circular No.42</u></a>	Import of Gold (under 20: 80 Scheme) by Nominated Banks / Agencies / Entities	November 28, 2014
59.	<a href="#"><u>A.P. (DIR Series) Circular No.76</u></a>	Foreign Exchange Management Act, 1999 - Import of Goods into India	February 12, 2015
60.	<a href="#"><u>A.P. (DIR Series) Circular No.79</u></a>	Guidelines on Import of Gold by Nominated Banks / Agencies	February 18, 2015
61.	<a href="#"><u>A.P. (DIR Series) Circular No.29</u></a>	Import of Goods into India – Evidence of Import	November 26, 2015
62.	<a href="#"><u>A.P. (DIR Series) Circular No.30</u></a>	Advance Remittance for Import of aircrafts / helicopters /other aviation related purchases	November 26, 2015
63.	<a href="#"><u>A.P. (DIR Series) Circular No.57</u></a>	Import of Rough, Cut and Polished Diamonds	March 31, 2016
64.	<a href="#"><u>A.P. (DIR Series) Circular No.65</u></a>	Import of goods- Import Data Processing and Monitoring System (IDPMS)	April 28, 2016
65.	<a href="#"><u>A.P. (DIR Series) Circular No.05</u></a>	Import Data Processing and Monitoring System (IDPMS)	October 06, 2016
66.	<a href="#"><u>A.P. (DIR Series) Circular No.27</u></a>	Evidence of Import under Import Data Processing and Monitoring System (IDPMS)	January 12, 2017
67.	<a href="#"><u>A.P. (DIR Series) Circular No.20</u></a>	Merchanting Trade Transactions (MTT) – Revised Guidelines	January 23, 2020
68.	<a href="#"><u>A.P.(DIR Series) Circular No.33</u></a>	Import of Goods and Services- Extension of Time Limits for Settlement of Import Payment	May 22, 2020
69.	<a href="#"><u>A.P. (DIR Series) Circular No.12</u></a>	CIMS Project implementation - Discontinuation of submission in legacy XBRL (Data on Import of Gold Statement)	December 22, 2023
70.	<a href="#"><u>A.P. (DIR Series) Circular No. 07</u></a>	Import of Shipping Vessel - Relaxation	June 13, 2025
71.	<a href="#"><u>A.P. (DIR Series) Circular No. 11</u></a>	Merchanting Trade Transactions (MTT) – Review of time period for outlay of foreign exchange	October 01, 2025